

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 119  
IA/361(AHM)2021  
in  
CP(IB)/60(AHM)2019

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India  
V/s  
Khushbu Vinyl Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..09/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

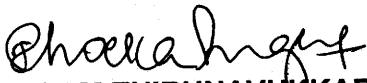
**PRESENT:**

For the Applicant : Mr. Navin Pahwa, learned senior counsel  
For the Respondent : Mr. Arjun Sheth, advocate

**ORDER**

Mr. Vinod Agarwal, RP is present in person.

The matter stands adjourned to 17.08.2021.

  
(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

-SD-  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

sapna